

ITEM NO.102-(PH)

COURT NO.3

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5798 OF 2002

C.S. MANI(DEAD) BY LR.

Appellant (s)

VERSUS

B. CHINNASAMY NAIDU(DEAD)THROUGH LRS.

Respondent(s)

(With appln(s) for c/delay in filing appl. for bringing LRs on record,bringing on record the LRs of deceased respondent and office report)

Date: 12/08/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s)

Mr. P.Vishwanath Shetty,Sr.Adv.
Mr. V. Balachandran,Adv.

For Respondent(s)

Mr. S. Ramamoorthy,Sr.Adv.
Mrs. T.S. Shanthi,Adv.
Mr. A.T.M. Sampath,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties in part.

List the matter on 17.8.2010 as part heard.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master